- (3) No. 6-33/2014-B and CS, dated the 18th July, 2014, publishing the Telecommunication (Broadcasting and Cable Services) Interconnection (Digital Addressable Cable Television Systems) (Fourth Amendment) Regulation, 2014.
- (4) No. 6-32/2014-B and CS, dated the 18th July, 2014, publishing the Telecommunication. Broadcasting and Cable Services) Interconnection (Eighth Amendment) Regulation, 2014.
- (5) F. No 305-3/2014-QoS, dated the 24th July, 2014, publishing the Standards of Quality of Service for Wireless Data Services (Amendments) Regulations, 2014.

[Placed in Library. for (1) to (5) See No. L.T. 1071/16/14]

(ii) A copy (in English and Hindi) of the Ministry of Communications and Information Technology (Department of Electronics and Information Technology) Notification No. S.O. 2905 (E), dated the 13th November, 2014, regarding Expansion of schedule to the Electronics and Information Technology Goods (Requirement for Compulsory Registration) Order, 2012 to include 15 more products, under Section 39 of the Bureau of Indian Standards Act, 1986.

[Placed in Library. See No. L.T. 926/16/14]

- II. A copy each (in English and Hindi) of the following papers:—
  - (a) Annual Report and Accounts of the Semiconductor Integrated Circuit Layout Design Registry (SICLDR), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Registry.

[Placed in Library. See No. L.T. 925/16/14]

...(Interruptions)...

Reports and Accounts (2013-14) of various Corporations, Society, Councils, Board and Institute and related papers

वस्त्र मंत्रालय में राज्य मंत्री (श्री संतोष कुमार गंगवार) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

A. A copy each (in English and Hindi) of the following papers, under sub-section (1)(b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Annual Report and Accounts of the Jute Corporation of India Limited (JCI), Kolkata, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 944/16/14]

3

- (ii) (a) Thirty-first Annual Report and Accounts of the National Handloom Development Corporation Limited (NHDC), Lucknow, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1170/16/14]

- B. A copy each (in English and Hindi) of the following papers:—
  - (i) (a) Fifty-ninth Annual Report and Accounts of the All India Handloom Fabrics Marketing Co-operative Society Limited, NOIDA, for the year 2013-14, together with the Auditor's Report on the Accounts.
    - (b) Review by Government on the working of the above Society.

[Placed in Library. See No. L.T. 864/16/14]

- (ii) (a) Annual Report and Accounts of the Carpet Export Promotion Council (CEPC), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 945/16/14]

- (iii) (a) Twenty-eighth Annual Report and Accounts of Export Promotion Council for Handicrafts (EPCH), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 946/16/14]

(iv) (a) Annual Report and Accounts of the South India Textile Research

Association (SITRA), Coimbatore, for the year 2013-14, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 949/16/14]

- (v) (a) Annual Report and Accounts of the Ahmedabad Textile Industry Research Association (ATIRA), Ahmedabad, Gujarat, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Association.

[Placed in Library. See No. L.T. 950/16/14]

- (vi) (a) Annual Report and Accounts of the Bombay Textile Research Association (BTRA), Mumbai, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Association.

[Placed in Library. See No. L.T. 948/16/14]

- (vii) (a) Annual Report and Accounts of the Northern India Textile Research Association (NITRA), Ghaziabad, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Association.

[Placed in Library. See No. L.T. 947/16/14]

- (viii) (a) Forty-ninth Annual Report and Accounts of the Wool Research Association (WRA), Thane, Maharashtra, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Association.

[Placed in Library. See No. L.T. 953/16/14]

- (ix) (a) Annual Report and Accounts of the Central Wool Development Board (CWDB), Jodhpur, Rajasthan for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Board.

[Placed in Library. See No. L.T. 952/16/14]

- (x) (a) Annual Report and Accounts of the Wool Industry Export Promotion Council (WOOLTEXPRO), Mumbai, for the year 2013-14, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 951/16/14]

- (xi) (a) Annual Report and Accounts of the Indian Institute of Carpet Technology(IICT), Bhadohi, Uttar Pradesh, for the year 2013-14, together with theAuditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1169/16/14]

...(Interruptions)...

- I. Notifications of the Minisry of Railways
- II. Reports and Accounts (2013-14) of the Container Corporation of India Ltd. (CONCOR), New Delhi and Indian Railway Finance Corporation Ltd. (IRFC), New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Railways, under Section 199 of the Railways Act, 1989:—
  - (1) S.O. 1219 (E), dated the 7th May, 2014, publishing the Authorisation of Rail Travellers' Services Agents Rules, 2014, along with delay Statement.
  - (2) G.S.R. 775 (E), dated the 7th November, 2014, publishing the Indian Railways (Open Lines) General Amendment Rules, 2014.

[Placed in Library. See No. L.T. 900/16/14]

- II. A copy each (in English and Hindi) of the following papers under sub-section (1)(b) of Section 394 of the Companies Act, 2013:—
  - (i) (a) Annual Report and Accounts of the Container Corporation of India Limited (CONCOR), New Delhi, for the year 2013-14, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.